

TRIPURA GAZETTE



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**PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT.**

NO.F.35(24)-GA(P&T)/07(Vol-II)(L)

Dated, Agartala, the 26th December, 2019.

NOTIFICATION

In continuation of this Department Notification of even number dated 19th December, 2019; during the period of absence on 10 (ten) days' Earned Leave of Smt. Saumya Gupta, IAS, Secretary, Government of Tripura w.e.f. 26-12-2019 alongwith permission to leave the station, the charges of Rural Development (including Panchayats) and Education (Higher & School) Departments will remain with Shri Gitte Kirankumar Dinkarrao, IAS, Secretary, Government of Tripura, in addition.

By order of the Governor,

26-12-19

(Md. H. Rahaman)

Under Secretary to the Government of Tripura.